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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Date of Decision: 23.1.2001

CP 1/2000 (OA 465/99) Suraj Mal Meena s/o Shri Ram Sahai Meena r/o Hurla, District Dausa.

... Petitioner

Versus

1. N.Narsimhan, Chief General Manager Telephone, Rajasthan Circle, Jaipur.

 M.P.Jain, Sub Divisional Engineer (staff), O/o GMTD, Jaipur.

3. S.S.Joshi, Jr.Telecom Officer, Door Sanchar Kendra, Jaipur.

... Respondents

CORAM:

HON'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER HON'BLE MR.A.P.NAGRATH, ADMINISTRATIVE MEMBER

For the Petitioner For the Respondents ... Mr.S.K.Jain

... Mr.Sanjay Pareek

## PER HON'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER

This Contempt Petition has arisen out of an order passed in OA 465/99 on 21.10.99.

- 2. A show-cause notice was issued to the respondents and a reply has been filed.
- 3. Learned counsel for the parties admit the fact that the OA has already been dismissed and parties had approached to the High Court but the applicant/petitioner is not getting the relief sought for. Therefore, this Contempt Petition does not survive.
- 4. In view of the fact that the OA has already stands dismissed, we also dismiss this Contempt Petition and notices issued to the respondents are hereby discharged.

(A.P.NAGRATH)

MEMBER (A)

(S.K.AGARWAL)

MEMBER (J)

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